

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 1724/99

New Delhi this the 10th day of August 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, VC(J)
Hon'ble Mr. R.K. Ahooja, Member (A)

Shri Sunil Kumar Saha
S/o late Shri A.B. Saha
C-1 Double Storey
Central Jail Staff Quarters
Tihar, New Delhi- 110064

...Applicant

(By Advocate: Shri George Parackin)

versus

1. The Union of India
The Secretary
Ministry of Urban Affairs & Employment
Nirman Bhawan,
New Delhi- 110011

2. The Director General of Works
Central Public Works Dep'tt.,
Nirman Bhawan,
New Delhi-110011

...Respondents

ORDER (Oral)

By Reddy, J.:-

The grievance of the applicant is that his claim for revision of seniority on the basis of his representations to the inter-se-seniority list were not considered by the respondents though the persons placed in the same position were considered and their seniority has been revised on 30.7.97 and 17.11.97. He further submits that he made a representation dated 21.11.98 in this regard bringing to the notice of the respondents in the matter of fixing the correct seniority but the said representation has not been disposed of by the respondents so far.

2. Though notice has not been issued to the respondents, we deem it proper to dispose of the OA at the admission stage itself without going into the merits

CRB

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of the matter, directing the respondents to dispose of the representation dated 21.11.98, to consider and give appropriate relief ^{as 'Urgent'} ~~as urgent~~ within two months from the date of receipt of a copy of this order.

A copy of this order may be sent to respondents.

The OA is accordingly disposed of. No costs.

~~R.K. Ahuja~~
(R.K. Ahuja)
Member (A)

cc.

Mr. Rajagopala Reddy
(V. Rajagopala Reddy)
Vice-Chairman (J)